

Supply of Natural Gas to Rajasthan

1645. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether the supply of natural gas to Rajasthan is not being made available;

(b) if so, the details thereof;

(c) whether the Government have assured to supply @ 289 KL/Day of High Speed Diesel till the time natural gas is made available to Rajasthan;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Natural Gas is currently being supplied to Chambal fertilisers, Gadepan, NTPC, Anta, Samcor Glass and RSEB, Ramgarh in Rajasthan.

(c) to (e). Pending adequate supplies of natural gas to RSEB, Ramgarh, 500 KL of HSD for start-up and 8000 KL of HSD per month from February to June, 1996 was allocated to the project.

Mini ITIs

1646. DR. ARUN KUMAR SARMA :

SHRI CHITTA BASU :

SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to set up mini Industrial Training Institutes (ITI) at block levels, where ITIs are not in operation; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.

(b) Government of India has proposed to set up Mini-Industrial Training Institutes at block levels. States can initiate steps for setting up of Mini ITIs in a phased manner in blocks where no NGO/Govt. run ITIs are available or planned to be established by any agency of the State or Central Government or NGOs. Each Mini ITI would cater to 3-4 selected trades/enterprises relevant to the locality. Mini ITIs are to be managed and run by the DRDAs under the overall guidance of the Directorate of Technical Education of the State for maintaining certain standards of Training.

TRYSEM Trainees will be admitted in Mini ITIs. However, with the approval of DRDAs, others also can be admitted, if sufficient TRYSEM trainees are not available.

The non-recurring expenses for setting up of Mini ITIs will be met from the provisions under TRYSEM

infrastructure to be shared by Government of India and State on 50:50 basis. State Governments will meet the recurring expenses.

Government of India sanctioned setting up of 242 Mini ITIs in 8 States and released Rs.1961.06 lakhs towards Central share for meeting non-recurring expenditure during 1995-96.

[Translation]

World Bank Assistance for Drinking Water

1647. DR. SAHEBRAO SUKRAM BAGUL : Will the PRIME MINISTER be pleased to state :

(a) whether the World Bank has provided financial assistance for solving the drinking water problem in India;

(b) if so, the details thereof; and

(c) the names of the States in which drinking water problem would be solved with the financial assistance of World Bank?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The World Bank has provided financial assistance for improving/augmenting drinking water supply in some parts of the country.

(b) A list of projects funded by the World Bank is given in the statement enclosed in the given statement.

(c) The names of the States in which drinking water problem would be improved with the financial assistance of the World Bank are as under :-

Urban Water Supply

(i) Andhra Pradesh (Hyderabad & Secunderabad)

(ii) Tamil Nadu (Madras)

Rural Water Supply

(i) Maharashtra (In the districts of Satara, Pune, Ahmednagar, Sangli, Thane, Aurangabad, Beed, Latur, Buldhana and Chandrapur).

(ii) Karnataka (Bangalore, Mandya, Mysore, Shimoga, Dhakshina, Bellary, Gulbarga, Raichur, Bidar, Belgaum, Tumkur and Hassan).

(iii) Uttar Pradesh (Tehri, Deoria, Jhansi, Bijonor, Dehradun, Pithorgarh, Nanital, Chamoli, Uttar- Kashi, Pauri, Tehri, Lalitpur, Jalaun, Almora, Hamirpur, Banda, Mirzapur, Sonbhadra and Allahabad).

(iv) Punjab (Bhatinda, Mansa, Faridkot, Ropar, Hoshiarpur and Gurdaspur).

(v) Tamil Nadu (Chengai, North Arcot-Ambedkar, South Arcot-Vallar, Villupuram, Trichy, Thanjavur, Quaid-e-Milleth, Madurai,

Dindigul, Pasumpori, Thirunelveli, Chidambran, Kanyakumari, Salem, Coimbatore and Periyar).

STATEMENT

List of Water Supply and Sewerage/Sanitation Project completed with financial assistance of the World Bank.

S.No.	Project (Area)	Cost (Rs.in crores)	World Bank Assistance (US\$ Million)	Year of Completion
1.	Bombay Water Supply & Sewerage Phase-I (Bombay)	185.00	5.0	1979
2.	Maharashtra Water Supply & Sewerage (6 towns and 22 villages)	86.00	48.0	1988
3.	Punjab Water Supply & Sewerage (Janandhar, Amritsar, Ludhiana, Moga, Patiala, Bhatinda, Rajpura & Pathankot)	67.00	38.0	1988
4.	U.P. Water Supply & Sanitation (Kanpur, Agra, Varanasi, Allahabad & Lucknow)	60.00	40.0	
5.	II Bombay Water Supply & Sewerage (Bombay)	640.00	196.0	1988
6.	Rajasthan Water Supply & Sewerage (Jaipur, Jodhpur, Kota & Bikaner)	137.76	80.0	1988
7.	Gujarat Water Supply & Sewerage (Anand, Godra, Nadiad, Bhavnagar & Jamnagar)	207.33	72.0	1991
8.	Tamil Nadu Water Supply & Sewerage (Coimbatore, Madurai, Salem, Kancheepuram, Sankarankoil, Pollachi, Pudukkottai, Manapparai, Thiruvannamalai, 44 small towns & 476 rural habitations)	321.86	73.0	1994
9.	Kerala Water Supply & Sanitation (Quilon & 7 Rural developing areas)	127.88	30.11	1994
10.	Madras Water Supply & Sanitation (Madras)	205.00	69.0	1996
11.	III Bombay Water Supply & Sewerage (Bombay)	800.00	145.0	1996
12.	Gujarat Urban Development (Water Supply) (Ahmedabad, Surat, Vadodara, Rajokt, Jamnagar, Bhavnagar, Anand and some rural areas)	208.00 (98.58)	62.0	1995
13.	U.P. Urban Development (Water Supply) (Varanasi, Allahabad, Lucknow, Bareilly, Muradabad, Gorakhpur, Aligarh, Saharanpur, Gaziabad, Dehradun, Nainital, Jhansi and Meerut)	463.86 (195.66)	150.0	1996

[English]

Jamiya Masjid, Srinagar

1648. SHRI GULAM RASOOL KAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Historical Masjid (Jamiya Masjid, Srinagar) was attempted to be burnt recently;

(b) if so, the details thereof;

(c) whether any case has been registered to the police in this regard; and

(d) if so, the aim and main culprits behind it?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF